

Government to the State, I want to know whether those States are following the directions or are indiscriminately issuing licences.

MR. CHAIRMAN: What has that got to do with the main question?

SHRI SHANKARRAO NARAYANARO DESHMUKH: Whether directions are given to the States under the Constitution, because that is one of the Directive Principles.

SHRIMATI RAM DULARI SINHA: The matter of prohibition is a State subject. Central Government have issued guidelines to States on the subject for tribal areas that commercial vending of liquor should be discontinued; tribals may be permitted to prepare their own liquor for domestic consumption and for social and religious functions, and thirdly, social workers and voluntary organisations should be encouraged to work in tribal areas to persuade the tribals to do away with this habit.

MR. CHAIRMAN: Next question.

Training given to Tripura Extremists in Bangladesh

*427. SHRI M. KALYANSUNDARAM:

SHRI KALYAN ROY:†

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the 'Hindu' of, the 21st November, 1983 to the effect that the Bangladesh Rifles and the Mizo National Front were training extremists from Tripura in the hilly tracts of Chittagong in Bangladesh?

†The question was actually asked on the floor of the House by Shri Kalyan Roy.

(b) if so, what are the details in this regard;

(c) whether the matter has been taken up with the Bangladesh Government and if so, when; and

(d) what is the outcome thereof?

THE MINISTER OF STATE "m THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) Yes, Sir.

(b) According to information available insurgents of the organisation Tripura National Volunteers are operating from basis within Chittagong Hill Tracts of Bangladesh. There are also reports of their being trained in Bangladesh.

(c) and (d) Government of India have taken up the matter with the Bangladesh Government repeatedly, including at the highest level. The Bangladesh High Commissioner in New Delhi was called by the Foreign Secretary earlier this month to convey our concern on the issue. The Bangladesh Government have denied that the TNV have set up basis in Bangladesh or that the organisation was receiving training or any other kind of assistance from the Government there.

SHRI KALYAN ROY: Sir, the Minister has admitted that large number of extremists from Tripura are given arms training in Chittagong Hill Tracts of Bangladesh by Bangladesh Rifles and Mizo National Front. This is a very serious law and order problem in Tripura and has imposed a heavy burden on the poor exchequer. They are not able to tackle law and order problem because the Government has failed to stop these determined infiltrations

of terrorists going to Bangladesh, get arms training and coming back. So, I would like to know what steps the Government of India have taken for setting up border posts and other means to see that the law and order problem which is otherwise quiet in Tripura, is not jeopardised because of this continuous infiltration.

SHRIMATI RAM DULARI SINHA: The measures and steps that we have taken in order to deal effectively with extremists are, we have further strengthened para-military forces there. In addition to 23 companies of CRPF, we have made available to the State Governments more companies. More Companies have been provided to them recently, these are mostly meant for law and order and anti-insurgency operations. We have also added one battalion of BSF to the existing six battalions already deployed for border security duty.

MR. CHAIRMAN: That is enough question hour is over.

SHRI KALYAN ROY: As you say, Sir. I always abide by your orders.

WRITTEN ANSWERS TO QUESTIONS

Murders in the Delhi University Campus

*428. DR. BAPU KALDATE:

DR. SHANTI G. PATEL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the Hindustan Times of 9th August, 1984, about the murders in the Delhi University Campus which took place in the last one year; and

(b) if so, what are the details in this regard and what steps have been taken to apprehend the culprits?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH):

(a) Yes, Sir.

(b) A dead body was found lying in a canal bed in the University area on the 5th June, 1984. A case under Section 302/34 I.P.C, was registered at the Police Station Roshan Ara and investigation has been taken up. The dead body was identified as that of Vijay Pal Singh, a student of Mast Nath Ayurvedic Medical College, Rohtak. One accused person has been arrested in this case and efforts are being made to apprehend the other accused persons.

Indo-Pak Border

♦429. SHRI R. K. JAICHANDRA SINGH:

SHRI HUSEN DALWAI:

Will the PRIME MINISTER be pleased to state:

(a) whether the Burmese Army is forcibly occupying certain portions of Manipur between boundary pillars No. 64 and 68 or elsewhere along the border;

(b) if so, since when and what steps have been taken so far by Government to keep the boundary intact; and

(c) whether the Indo-Burma border along Manipur has been demarcated?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) No, Sir.

(b) Does not arise.

(c) Except for small stretches totalling about 21 miles, Indo-Burma border along Manipur has been demarcated.

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*430. SHRI BHAGATRAM MANHAR: Will the PRIME MINISTER be pleased to state: